CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00506/2020

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Mrs. D. Amudha, Aged about 55 years, Wife of Late Sri A Dhandapani, OM Shridhi Sai Nilaya, No.10/85, II Main road, Pattalamma Layout, Kadugodi, Bangalore -560 067.

....Applicant

(By Advocate Shri V.V. Balan)

Vs.

- 1. The Union of India by the Secretary, Department of Posts, Dak Bhavan, New Delhi – 110 001.
- 2. The Chief Postmaster General, Karnataka Circle, Bangalore – 560 001.
- 3. The Senior Superintendent of Post Offices, Bangalore East Division, Bangalore 560 025.

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

MEMBER (A)

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) MEMBER (J)

/ksk/